

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):**

(a) It is reported that an explosion took place near Sulphur Springs adjoining the Nagabai Temple in Anantnag on March 29, 1984.

(b) There is no information to indicate that anti-social elements from across the border are involved in the incident.

**Gun Factories in Jammu and Kashmir**

**707. SHRI DHARAM CHANDER PRASHANT:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of gun factories in Jammu and Kashmir and under whose control these are working;

(b) the number of licences which were issued for manufacture of arms and ammunition during the last three years in that State;

(c) the number of guns which are manufactured every year in these factories; and

(d) the number of guns which were exported outside the State and kept for sale in the State during the last three years?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):**

(a) to (d) The information is being collected and will be laid on the Table of the House.

**People killed by police firing in Punjab**

**708. SHRIMATI KANAK MUKHERJEE:** Will the Minister of HOME AFFAIRS be pleased to state the total number of persons killed due to firing by the police and para-military forces in Punjab so far after imposition of the President's Rule in that State?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):**

40 persons were killed due to firing by the Police and para-military forces in Punjab during the period from 7-10-1983 (since President's rule in Punjab) to 25.4.1984.

**Attack on Oil and Natural Gas Complex at Baramura by extremists**

**709. SHRI SHANKAR SINH VAGHELA:**

**SHRI MUKHTIAR SINGH MALIK:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the 'Hindustan Times' of 31st March, 1984 to the effect that there had been exchange of fire between armed police and extremists who stormed into the Oil and Natural Gas complex at Baramura near Agartalla under planned programme to loot the huge explosives, stores and arms;

(b) if so, the details thereof; and

(c) what steps are being taken by Government to avoid recurrence of such events?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):**

(a) Yes, Sir.

(b) On 29th March at about 23.15 hours a sentry of District Armed Reserve Police Camp set-up to guard explosive godown of ONGC at Baramura about 28 Kms. from Agartalla noticed two persons coming out of jungle towards camp site. When they were challenged volleys of fire started coming from the jungle. The sentry constable fired back and alerted the camp. The camp inmates numbering about 19 took up positions and fired back at the raiders. The raiders fled away. No casualty has been reported.

(b) Searches and combing operations in nearby areas were taken up. States/U.T's in the N.E. region have been advised to tighten security measures at the places where arms and ammunition are stored.

#### Over Time Allowance

710. SHRI SYED AHMAD HASHMI: Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question 489 given in the Rajya Sabha on the 1st March, 1984 and state:

(a) the reasons for not following the Government rules by the Ministry of Home Affairs and other government departments while paying OTA to the despatch riders and pick-up-Van Drivers;

(b) whether the Ministry of Home Affairs are paying half of the pay as O.T.A. to the above categories while other Government Departments are paying one third of pay for the same; and

(c) if so, the reasons therefor and what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):

(a) to (c) The information is being collected and will be laid on the Table of the House.

#### Dacoity in JNU Campus

711. SHRI V. GOPALSAMY:  
SHRI SATYA PAL MALIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of dacoities took place in Jawahar Lal Nehru University campus since January, 1980;

(b) the details of each case and the losses suffered as a result thereof;

(c) whether the files of these cases have been closed because the culprits remained untraced; and

(d) if so, what are the details in each case?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):

(a) Only one case of dacoity on the JNU Campus has been reported since January, 1980.

(b) On the night between 13/14th July, 1983, 10/12 persons, armed with lathies, raided the jhuggies in the JNU Campus and decamped with wrist watch and silver ornaments valued at about Rs. 1500 belonging to the inmates of the jhuggies.

(c) and (d) The case has been sent as untraced on the 6th December, 1983, as no clue about the culprits could be found during investigation despite the best efforts of Delhi Police.

#### Retrenchment of employees in the Census Office, Gujarat

712. SHRI CHIMANBHAI MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that about 1300 employees who were recruited by the Census Office in Gujarat for the work relating to Census-1981 have been retrenched;

(b) whether the Department of Personnel and Administrative Reforms had given an assurance some time back to absorb those employees in other Government departments;

(c) if so, the reasons for which these employees have not been absorbed in other Government departments so far;

(d) whether the Department of Personnel and Administrative Reforms